


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.114/ BB/2017	-	For filing ROC report & Affidavit	14(1)	Hemali Consulting Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	MANJUNATH.S. ADVOCATE 9900579245	Petitioner	

**ORDER**

Counsel for Petitioner is present. ROC already filed his report.  
Counsel has filed memo along with Affidavit. Heard the Counsel.  
List it for orders on 17/11/2017.

  
**Member (T)**

  
**Member (J)**